

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

53/252/ND/2020

IN THE MATTER OF

M/s. Global Couriers Pvt. Ltd.

VS.

ROC NCT of Delhi and Haryana

...PETITIONER

...RESPONDENT

SECTION

Under Section 252

Order delivered on 08.01.2020

Coram:

Ch. Mohd. Sharief Tariq

Hon'ble Member (Judicial)

Ms, Sumita Purkayastha

Hon'ble Member (Technical)

For the Petitioner : Mr. Avtar Singh Advocate

For the Corporate Debtor :

ORDER

Counsel for the applicant is present. Notice is directed to the ROC for filing report. The Counsel for the applicant is permitted to send private notice to the ROC along with copy of petition and the documents relied upon and file proof of service with affidavit on next date of hearing.

Put up on 12.02.2020.

-S-d-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)